

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No.379 of 2014  
In DFR No. 2291 of 2014**

**Dated : 17<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Poorv Kshetra Vidyut Vitran  
Co.Ltd. & Ors. .... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory  
Commission .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Swatika Sahoo  
Ms. Poorva Saigal**

**Counsel for the Respondent(s) :**

**ORDER**

Issue notice to the Respondent. Registry is directed to issue notice to the Respondent returnable on 13.11.2014.

Post the matter on **13.11.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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